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**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 The Union of India has filed an affidavit indicating the steps which have been adopted pursuant to the order of this Court dated 23 September 2020.

- 2 Learned counsel for the contesting parties seek time so as to enable them to consider the affidavit.
- 3 List the Petition on 9 December 2020.
- 4 Interim order to continue.

**(SANJAY KUMAR-I)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**COURT MASTER**